

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 05.08.2016

PROCEEDINGS

Judicial Department - Transfer, posting and filling up of the vacancies of Sheristadars -
Orders issued.

ORDER NO. B1(B) – 913 / 2016(1)

As part of filling up the existing vacancies of Sheristadars of the Subordinate
Judiciary, the following orders are issued:

1. Shri M.K James, Sheristadar, District Court , Kalpetta is transferred and posted
as Sheristadar, District Court, Kozhikode.

2.Sri K.G Vijayakumar, Sheristadar, Family Court, Pala is appointed as
Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar,
District Court, Kalpetta .

3. Sri N. Sajkumar, Sheristadar, Addl District Court For the trial of cases relating to
Women and Children, Ernakulam, is transferred and posted as Sheristadar, Family Court,
Pala.

4.Sri K.P Subramanian, Sheristadar, MACT, Thiruvananthapuram is transferred
and posted as Sheristadar, MACT , Ernakulam .

5.Sri M.K Madhusoodanan, Sheristadar , MACT Punalur is transferred and posted
as Sheristadar, Addl District Court for the trial of cases relating to Women and Children,
Ernakulam.

6.Sri.K.Saju Kumar, Senior Superintendent, District Court, Thiruvananthapuram,
is promoted as Sheristadar , Addl District Court/MACT/Special Court under Rule 4(a) of the
Kerala Judicial Ministerial Service Rules ,2006 in the scale of pay ₹ 40,500- 85000 and
posted as Sheristadar, MACT Thiruvananthapuram.

7. Shri.P K Jayanandan, Sheristadar, Sub Court, Kannur is promoted as
Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial
Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as
Sheristadar, MACT, Punalur.



8. Smt Chaliyadan Yasmine, Sheristadar, Sub Court, Thalassery is transferred and posted as Senior Superintendent, District Court, Thalassery.

9. Sri R.S Savier, Sheristadar, Sub Court , Kottarakkara, is transferred and posted as Senior Superintendent, District Court, Thiruvananthapuram

The officers at Sl. No. 3 to 6, 8 & 9 are not eligible for joining time and for transfer TA. .

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements .



(By Order)

K Babu

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (48 copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl. Chief Secretary to Government, Home (C) Department, TVPM (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Thiruvananthapuram , Kollam ,Ernakulam , Kottayam
Kozhikode , Thalassery & Kalpetta ,
- The Judges of Family Court, Pala
- The MACT Punalur & Ernakulam
- The Addl District Judge For the trial of cases relating to Women and Children ,
Ernakulam
- The Officers and Courts concerned.
- The Private Secretary to the Honourable the Acting Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1, C3, D2, E1 & I1 seats, High Court.
- The Administrative Records Section, High Court (2 copies)